

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 940/2017

BIKRAM CHATTERJI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, IA No. 166987/2019 -
ADDITION / DELETION / MODIFICATION PARTIES

IA No. 54332/2019 - APPLICATION FOR PERMISSION

IA No. 131601/2019 - APPLICATION FOR PERMISSION

IA No. 134223/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 155954/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 8260/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 74001/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 141736/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 155624/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 183660/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 88895/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 137700/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 153528/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 1023/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 14452/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 196088/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 29699/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 69987/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 77230/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 111769/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 131434/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 141062/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 152863/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 156505/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 6286/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 55926/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 116755/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 58648/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 76633/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 116711/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 158676/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 181365/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 6282/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 55290/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 166632/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 4046/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 152091/2018 - CLARIFICATION/DIRECTION
IA No. 18595/2019 - CLARIFICATION/DIRECTION
IA No. 54336/2019 - CLARIFICATION/DIRECTION
IA No. 114496/2019 - CLARIFICATION/DIRECTION
IA No. 180011/2019 - CLARIFICATION/DIRECTION
IA No. 130673/2018 - CLARIFICATION/DIRECTION
IA No. 146057/2018 - CLARIFICATION/DIRECTION
IA No. 121625/2019 - CLARIFICATION/DIRECTION
IA No. 165891/2019 - CLARIFICATION/DIRECTION
IA No. 179265/2019 - CLARIFICATION/DIRECTION
IA No. 6608/2018 - CLARIFICATION/DIRECTION
IA No. 185514/2018 - CLARIFICATION/DIRECTION
IA No. 137696/2019 - CLARIFICATION/DIRECTION
IA No. 153341/2019 - CLARIFICATION/DIRECTION
IA No. 125860/2018 - CLARIFICATION/DIRECTION
IA No. 140746/2018 - CLARIFICATION/DIRECTION
IA No. 96889/2018 - CLARIFICATION/DIRECTION
IA No. 138861/2018 - CLARIFICATION/DIRECTION
IA No. 13529/2019 - CLARIFICATION/DIRECTION
IA No. 58660/2019 - CLARIFICATION/DIRECTION
IA No. 68982/2019 - CLARIFICATION/DIRECTION
IA No. 28883/2020 - CLARIFICATION/DIRECTION
IA No. 95273/2018 - CLARIFICATION/DIRECTION
IA No. 138856/2018 - CLARIFICATION/DIRECTION
IA No. 71649/2019 - CLARIFICATION/DIRECTION
IA No. 128348/2019 - CLARIFICATION/DIRECTION
IA No. 135354/2019 - CLARIFICATION/DIRECTION
IA No. 140455/2019 - CLARIFICATION/DIRECTION
IA No. 186953/2019 - CLARIFICATION/DIRECTION
IA No. 55922/2018 - CLARIFICATION/DIRECTION
IA No. 137609/2018 - CLARIFICATION/DIRECTION
IA No. 98419/2019 - CLARIFICATION/DIRECTION
IA No. 51806/2018 - CLARIFICATION/DIRECTION
IA No. 137605/2018 - CLARIFICATION/DIRECTION
IA No. 71035/2019 - CLARIFICATION/DIRECTION
IA No. 189314/2019 - COMPLIANCE OF COURTS ORDER
IA No. 55930/2019 - EX-PARTE AD-INTERIM RELIEF
IA No. 128852/2018 - EXEMPTION FROM FILING O.T.
IA No. 161945/2018 - EXEMPTION FROM FILING O.T.
IA No. 14369/2019 - EXEMPTION FROM FILING O.T.
IA No. 58661/2019 - EXEMPTION FROM FILING O.T.
IA No. 15119/2020 - EXTENSION OF TIME
IA No. 7529/2019 - EXTENSION OF TIME
IA No. 172502/2019 - EXTENSION OF TIME
IA No. 183079/2019 - EXTENSION OF TIME
IA No. 172357/2019 - EXTENSION OF TIME
IA No. 6092/2020 - EXTENSION OF TIME
IA No. 135815/2017 - I/A U/S 152 R/W SECTION 151 OF THE CODE OF

CIVIL PROCEDURE, 1908 SEEKING CLARIFICATIONS IN RESPECT O
IA No. 6855/2018 - IA FOR GRANTING PERMISSION TO ACCESS THE PORTAL
FACILITY

IA No. 95349/2019 - INTERVENTION APPLICATION
IA No. 116634/2019 - INTERVENTION APPLICATION
IA No. 138009/2019 - INTERVENTION APPLICATION
IA No. 142631/2019 - INTERVENTION APPLICATION
IA No. 15764/2020 - INTERVENTION APPLICATION
IA No. 163675/2018 - INTERVENTION APPLICATION
IA No. 179645/2018 - INTERVENTION APPLICATION
IA No. 48133/2019 - INTERVENTION APPLICATION
IA No. 134222/2019 - INTERVENTION APPLICATION
IA No. 138008/2019 - INTERVENTION APPLICATION
IA No. 166626/2019 - INTERVENTION APPLICATION
IA No. 1891/2020 - INTERVENTION APPLICATION
IA No. 174865/2018 - INTERVENTION APPLICATION
IA No. 8259/2019 - INTERVENTION APPLICATION
IA No. 70637/2019 - INTERVENTION APPLICATION
IA No. 73996/2019 - INTERVENTION APPLICATION
IA No. 114490/2019 - INTERVENTION APPLICATION
IA No. 133574/2019 - INTERVENTION APPLICATION
IA No. 141728/2019 - INTERVENTION APPLICATION
IA No. 173033/2018 - INTERVENTION APPLICATION
IA No. 16636/2019 - INTERVENTION APPLICATION
IA No. 45717/2019 - INTERVENTION APPLICATION
IA No. 60421/2019 - INTERVENTION APPLICATION
IA No. 73680/2019 - INTERVENTION APPLICATION
IA No. 127385/2019 - INTERVENTION APPLICATION
IA No. 141201/2019 - INTERVENTION APPLICATION
IA No. 165888/2019 - INTERVENTION APPLICATION
IA No. 183474/2019 - INTERVENTION APPLICATION
IA No. 156964/2018 - INTERVENTION APPLICATION
IA No. 185510/2018 - INTERVENTION APPLICATION
IA No. 38101/2019 - INTERVENTION APPLICATION
IA No. 137695/2019 - INTERVENTION APPLICATION
IA No. 161713/2019 - INTERVENTION APPLICATION
IA No. 38092/2019 - INTERVENTION APPLICATION
IA No. 77217/2019 - INTERVENTION APPLICATION
IA No. 126062/2019 - INTERVENTION APPLICATION
IA No. 13528/2019 - INTERVENTION APPLICATION
IA No. 32985/2019 - INTERVENTION APPLICATION
IA No. 151017/2019 - INTERVENTION APPLICATION
IA No. 168186/2018 - INTERVENTION APPLICATION
IA No. 13175/2019 - INTERVENTION APPLICATION
IA No. 71647/2019 - INTERVENTION APPLICATION
IA No. 76585/2019 - INTERVENTION APPLICATION
IA No. 116644/2019 - INTERVENTION APPLICATION
IA No. 128346/2019 - INTERVENTION APPLICATION
IA No. 140450/2019 - INTERVENTION APPLICATION

IA No. 146529/2019 - INTERVENTION APPLICATION
IA No. 183939/2019 - INTERVENTION APPLICATION
IA No. 20142/2020 - INTERVENTION APPLICATION
IA No. 154433/2018 - INTERVENTION APPLICATION
IA No. 21443/2019 - INTERVENTION APPLICATION
IA No. 48140/2019 - INTERVENTION APPLICATION
IA No. 124657/2019 - INTERVENTION/IMPLEADMENT
IA No. 166629/2019 - INTERVENTION/IMPLEADMENT
IA No. 181509/2019 - INTERVENTION/IMPLEADMENT
IA No. 3573/2020 - INTERVENTION/IMPLEADMENT
IA No. 374/2019 - INTERVENTION/IMPLEADMENT
IA No. 57916/2019 - INTERVENTION/IMPLEADMENT
IA No. 63137/2019 - INTERVENTION/IMPLEADMENT
IA No. 71032/2019 - INTERVENTION/IMPLEADMENT
IA No. 122366/2019 - INTERVENTION/IMPLEADMENT
IA No. 163248/2018 - INTERVENTION/IMPLEADMENT
IA No. 185798/2018 - INTERVENTION/IMPLEADMENT
IA No. 18593/2019 - INTERVENTION/IMPLEADMENT
IA No. 45892/2019 - INTERVENTION/IMPLEADMENT
IA No. 57258/2019 - INTERVENTION/IMPLEADMENT
IA No. 61391/2019 - INTERVENTION/IMPLEADMENT
IA No. 127468/2019 - INTERVENTION/IMPLEADMENT
IA No. 183658/2019 - INTERVENTION/IMPLEADMENT
IA No. 29767/2020 - INTERVENTION/IMPLEADMENT
IA No. 56892/2019 - INTERVENTION/IMPLEADMENT
IA No. 70159/2019 - INTERVENTION/IMPLEADMENT
IA No. 88894/2019 - INTERVENTION/IMPLEADMENT
IA No. 112184/2019 - INTERVENTION/IMPLEADMENT
IA No. 179264/2019 - INTERVENTION/IMPLEADMENT
IA No. 12891/2020 - INTERVENTION/IMPLEADMENT
IA No. 172228/2018 - INTERVENTION/IMPLEADMENT
IA No. 7040/2019 - INTERVENTION/IMPLEADMENT
IA No. 53879/2019 - INTERVENTION/IMPLEADMENT
IA No. 71865/2019 - INTERVENTION/IMPLEADMENT
IA No. 116985/2019 - INTERVENTION/IMPLEADMENT
IA No. 196084/2019 - INTERVENTION/IMPLEADMENT
IA No. 6260/2020 - INTERVENTION/IMPLEADMENT
IA No. 181715/2018 - INTERVENTION/IMPLEADMENT
IA No. 52105/2019 - INTERVENTION/IMPLEADMENT
IA No. 71855/2019 - INTERVENTION/IMPLEADMENT
IA No. 111762/2019 - INTERVENTION/IMPLEADMENT
IA No. 131433/2019 - INTERVENTION/IMPLEADMENT
IA No. 140830/2019 - INTERVENTION/IMPLEADMENT
IA No. 152862/2019 - INTERVENTION/IMPLEADMENT
IA No. 158682/2019 - INTERVENTION/IMPLEADMENT
IA No. 156503/2018 - INTERVENTION/IMPLEADMENT
IA No. 169415/2018 - INTERVENTION/IMPLEADMENT
IA No. 181491/2018 - INTERVENTION/IMPLEADMENT
IA No. 6285/2019 - INTERVENTION/IMPLEADMENT

IA No. 55921/2019 - INTERVENTION/IMPLEADMENT
IA No. 68249/2019 - INTERVENTION/IMPLEADMENT
IA No. 108144/2019 - INTERVENTION/IMPLEADMENT
IA No. 28880/2020 - INTERVENTION/IMPLEADMENT
IA No. 28758/2019 - INTERVENTION/IMPLEADMENT
IA No. 50494/2019 - INTERVENTION/IMPLEADMENT
IA No. 58642/2019 - INTERVENTION/IMPLEADMENT
IA No. 125844/2019 - INTERVENTION/IMPLEADMENT
IA No. 135352/2019 - INTERVENTION/IMPLEADMENT
IA No. 155967/2019 - INTERVENTION/IMPLEADMENT
IA No. 165056/2018 - INTERVENTION/IMPLEADMENT
IA No. 181362/2018 - INTERVENTION/IMPLEADMENT
IA No. 6281/2019 - INTERVENTION/IMPLEADMENT
IA No. 9802/2019 - INTERVENTION/IMPLEADMENT
IA No. 55240/2019 - INTERVENTION/IMPLEADMENT
IA No. 58590/2019 - INTERVENTION/IMPLEADMENT
IA No. 66978/2019 - INTERVENTION/IMPLEADMENT
IA No. 74906/2019 - INTERVENTION/IMPLEADMENT
IA No. 183661/2019 - MODIFICATION
IA No. 135446/2018 - MODIFICATION
IA No. 126767/2019 - MODIFICATION
IA No. 182673/2019 - MODIFICATION
IA No. 125846/2019 - MODIFICATION
IA No. 182079/2019 - MODIFICATION
IA No. 182077/2019 - MODIFICATION
IA No. 53880/2019 - MODIFICATION OF COURT ORDER
IA No. 29350/2020 - MODIFICATION OF COURT ORDER
IA No. 169613/2018 - MODIFICATION OF COURT ORDER
IA No. 50673/2019 - MODIFICATION OF COURT ORDER
IA No. 118710/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 136967/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 4071/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 154749/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 140269/2017 - PERMISSION TO FILE APPLICATION FOR DIRECTION
IA No. 127793/2019 - RECALLING THE COURTS ORDER
IA No. 127787/2019 - RECALLING THE COURTS ORDER
IA No. 66979/2019 - STAY APPLICATION
IA No. 50374/2018 - VACATING STAY
IA No. 143227/2018 - WITHDRAWAL OF CASE / APPLICATION,
IA
135815/2017, 140269/2017, 6608/2018, 6855/2018, 50374/2018, 51806/2018,
55922/2018, 95273/2018, 96889/2018, 125860/2018, 128852/2018,
130673/2018, 135446/2018, 137605/2018, 137609/2018, 138856/2018,
138861/2018, 140746/2018, 143227/2018, 146057/2018, 152091/2018,
154433/2018, 154749/2018, 156503/2018, 156505/2018, 156964/2018,

161945/2018, 163248/2018, 163675/2018, 165056/2018, 168186/2018, 169415/2018, 169613/2018, 172228/2018, 173033/2018, 174865/2018, 179645/2018, 181362/2018, 181365/2018, 181491/2018, 181715/2018, 185510/2018, 185514/2018, 185798/2018, 374/2019, 6281/2019, 6282/2019, 6285/2019, 6286/2019, 7040/2019, 7529/2019, 8259/2019, 8260/2019, 9802/2019, 13175/2019, 13528/2019, 13529/2019, 14369/2019, 16636/2019, 18593/2019, 18595/2019, 21443/2019, 28758/2019, 32985/2019, 38092/2019, 38101/2019, 45717/2019, 45892/2019, 48133/2019, 48140/2019, 50494/2019, 50673/2019, 52105/2019, 53879/2019, 53880/2019, 54332/2019, 54336/2019, 55240/2019, 55290/2019, 55921/2019, 55926/2019, 55930/2019, 56892/2019, 57258/2019, 57916/2019, 58590/2019, 58642/2019, 58648/2019, 58660/2019, 58661/2019, 60421/2019, 61391/2019, 63137/2019, 66978/2019, 66979/2019, 68249/2019, 68982/2019, 69987/2019, 70159/2019, 70637/2019, 71032/2019, 71035/2019, 71647/2019, 71649/2019, 71855/2019, 71865/2019, 73680/2019, 73996/2019, 74001/2019, 74906/2019, 76585/2019, 76633/2019, 77217/2019, 77230/2019, 88894/2019, 88895/2019, 95349/2019, 98419/2019, 108144/2019, 111762/2019, 111769/2019, 112184/2019, 114490/2019, 114496/2019, 116634/2019, 116644/2019, 116711/2019, 116755/2019, 116985/2019, 118710/2019, 121625/2019, 122366/2019, 124657/2019, 125844/2019, 125846/2019, 126062/2019, 126767/2019, 127385/2019, 127468/2019, 127787/2019, 127793/2019, 128346/2019, 128348/2019, 131433/2019, 131434/2019, 131601/2019, 133574/2019, 134222/2019, 134223/2019, 135352/2019, 135354/2019, 136967/2019, 137695/2019, 137696/2019, 137700/2019, 138008/2019, 138009/2019, 140450/2019, 140455/2019, 140830/2019, 141062/2019, 141201/2019, 141728/2019, 141736/2019, 142631/2019, 146529/2019, 151017/2019, 152862/2019, 152863/2019, 153341/2019, 153528/2019, 155624/2019, 155954/2019, 155967/2019, 158676/2019, 158682/2019, 161713/2019, 165888/2019, 165891/2019, 166626/2019, 166629/2019, 166632/2019, 166987/2019, 172357/2019, 172502/2019, 179264/2019, 179265/2019, 180011/2019, 181509/2019, 182077/2019, 182079/2019, 182673/2019, 183079/2019, 183474/2019, 183658/2019, 183660/2019, 183661/2019, 183939/2019, 186953/2019, 189314/2019, 196084/2019, 196088/2019, 1023/2020, 1891/2020, 3573/2020, 4046/2020, 4071/2020, 6092/2020, 6260/2020, 12891/2020, 14452/2020, 15119/2020, 15764/2020, 20142/2020, 28880/2020, 28883/2020, 29350/2020, 29699/2020, 29767/2020)

WITH

W.P.(C) No. 947/2017 (X)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 100453/2017 FOR
CLARIFICATION/DIRECTION ON IA 6312/2018
IA No. 100453/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 6312/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 971/2017 (X)
(FOR CLARIFICATION/DIRECTION ON IA 102714/2017 FOR APPLICATION
FOR RECTIFICATION ON IA 138075/2018 FOR CLARIFICATION/DIRECTION ON
IA 146553/2018
IA No. 138075/2018 - APPLICATION FOR RECTIFICATION

IA No. 146553/2018 - CLARIFICATION/DIRECTION
IA No. 102714/2017 - CLARIFICATION/DIRECTION)

W.P.(C) No. 942/2017 (PIL-W)

((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 100082/2017 FOR impleading party ON IA 108831/2017 FOR INTERVENTION/IMPLEADMENT ON IA 108831/2017 FOR CLARIFICATION/DIRECTION ON IA 7366/2018 FOR CLARIFICATION/DIRECTION ON IA 14915/2018 FOR INTERVENTION APPLICATION ON IA 24972/2018 FOR impleading party ON IA 34916/2018 FOR INTERVENTION/IMPLEADMENT ON IA 34916/2018 FOR CLARIFICATION/DIRECTION ON IA 35933/2018 FOR impleading party ON IA 37155/2018 FOR [I/A ON BEHALF OF RESP. NO 13 SEEKING PERMISSION TO PURSUE COMPANY APPLI. NO. 17(P.B) OF 2018 AND] ON IA 41987/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 53175/2018 FOR CLARIFICATION/DIRECTION ON IA 55476/2018 FOR CLARIFICATION/DIRECTION ON IA 82917/2018 FOR [I.A. FOR TAKING ON RECORD PROPOSAL FOR PAYMENT] ON IA 92775/2018 FOR MODIFICATION ON IA 101530/2018 FOR CLARIFICATION/DIRECTION ON IA 112014/2018 FOR MODIFICATION ON IA 122810/2018 FOR CLARIFICATION/DIRECTION ON IA 125675/2018 FOR CLARIFICATION/DIRECTION ON IA 136570/2018 FOR CLARIFICATION/DIRECTION ON IA 148819/2018 FOR CLARIFICATION/DIRECTION ON IA 148953/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 152455/2018 FOR impleading party ON IA 174830/2018 FOR INTERVENTION/IMPLEADMENT ON IA 174830/2018 FOR INTERVENTION APPLICATION ON IA 28870/2019 FOR impleading party ON IA 29745/2019 FOR INTERVENTION/IMPLEADMENT ON IA 29745/2019 FOR INTERVENTION APPLICATION ON IA 70784/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 70785/2019 FOR INTERVENTION APPLICATION ON IA 73656/2019 FOR CLARIFICATION/DIRECTION ON IA 134325/2019 FOR CLARIFICATION/DIRECTION ON IA 159017/2019 FOR impleading party ON IA 171101/2019 FOR INTERVENTION/IMPLEADMENT ON IA 171101/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 171103/2019

IA No. 152455/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 53175/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 70785/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 100082/2017 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 171103/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 159017/2019 - CLARIFICATION/DIRECTION

IA No. 14915/2018 - CLARIFICATION/DIRECTION

IA No. 82917/2018 - CLARIFICATION/DIRECTION

IA No. 148953/2018 - CLARIFICATION/DIRECTION

IA No. 134325/2019 - CLARIFICATION/DIRECTION

IA No. 7366/2018 - CLARIFICATION/DIRECTION

IA No. 55476/2018 - CLARIFICATION/DIRECTION

IA No. 148819/2018 - CLARIFICATION/DIRECTION

IA No. 136570/2018 - CLARIFICATION/DIRECTION

IA No. 125675/2018 - CLARIFICATION/DIRECTION

IA No. 35933/2018 - CLARIFICATION/DIRECTION

IA No. 112014/2018 - CLARIFICATION/DIRECTION
IA No. 92775/2018 - I.A. FOR TAKING ON RECORD PROPOSAL FOR PAYMENT
IA No. 41987/2018 - I/A ON BEHALF OF RESP. NO 13 SEEKING PERMISSION
TO PURSUE COMPANY APPLI. NO. 17(P.B) OF 2018 AND
IA No. 24972/2018 - INTERVENTION APPLICATION
IA No. 73656/2019 - INTERVENTION APPLICATION
IA No. 70784/2019 - INTERVENTION APPLICATION
IA No. 28870/2019 - INTERVENTION APPLICATION
IA No. 108831/2017 - INTERVENTION/IMPLEADMENT
IA No. 37155/2018 - INTERVENTION/IMPLEADMENT
IA No. 29745/2019 - INTERVENTION/IMPLEADMENT
IA No. 34916/2018 - INTERVENTION/IMPLEADMENT
IA No. 174830/2018 - INTERVENTION/IMPLEADMENT
IA No. 171101/2019 - INTERVENTION/IMPLEADMENT
IA No. 122810/2018 - MODIFICATION
IA No. 101530/2018 - MODIFICATION)

SLP(C) No. 1879/2018 (XVII)

W.P.(C) No. 1041/2017 (X)

((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR ON IA 109963/2017
FOR CLARIFICATION/DIRECTION ON IA 25742/2018 FOR
CLARIFICATION/DIRECTION ON IA 35467/2018 FOR [I/A FOR TAKING THE
JOINT INSPECTION REPORT DATED 20.03.2018 ON RECORD] ON IA
51140/2018 FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES ON IA 60314/2018 FOR PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 64019/2018 FOR
APPROPRIATE ORDERS/DIRECTIONS ON IA 96101/2018 FOR
CLARIFICATION/DIRECTION ON IA 117300/2018 FOR
CLARIFICATION/DIRECTION ON IA 157309/2018 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 179445/2018 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 8308/2019 FOR impleading party ON IA
13503/2019 FOR INTERVENTION/IMPLEADMENT ON IA 13503/2019 FOR
CLARIFICATION/DIRECTION ON IA 13505/2019 FOR impleading party ON
IA 70679/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70679/2019 FOR
impleading party ON IA 70687/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 70687/2019 FOR impleading party ON IA 70691/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 70691/2019 FOR impleading party ON
IA 70694/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70694/2019 FOR
impleading party ON IA 70699/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 70699/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71082/2019
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 183707/2019
IA No. 183707/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 8308/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 71082/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 179445/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 96101/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 13505/2019 - CLARIFICATION/DIRECTION
IA No. 35467/2018 - CLARIFICATION/DIRECTION

IA No. 25742/2018 - CLARIFICATION/DIRECTION
IA No. 157309/2018 - CLARIFICATION/DIRECTION
IA No. 117300/2018 - CLARIFICATION/DIRECTION
IA No. 51140/2018 - I/A FOR TAKING THE JOINT INSPECTION REPORT
DATED 20.03.2018 ON RECORD
IA No. 13503/2019 - INTERVENTION/IMPLEADMENT
IA No. 70699/2019 - INTERVENTION/IMPLEADMENT
IA No. 70694/2019 - INTERVENTION/IMPLEADMENT
IA No. 70691/2019 - INTERVENTION/IMPLEADMENT
IA No. 70687/2019 - INTERVENTION/IMPLEADMENT
IA No. 70679/2019 - INTERVENTION/IMPLEADMENT
IA No. 60314/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 64019/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1018/2017 (X)
((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR
CLARIFICATION/DIRECTION ON IA 124195/2017 FOR
CLARIFICATION/DIRECTION ON IA 7355/2018 FOR
CLARIFICATION/DIRECTION ON IA 67845/2018 FOR impleading party ON
IA 77894/2018 FOR INTERVENTION/IMPLEADMENT ON IA 77894/2018 FOR
impleading party ON IA 18166/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 18166/2019 FOR INTERVENTION APPLICATION ON IA 70627/2019 FOR
INTERVENTION APPLICATION ON IA 70682/2019 FOR INTERVENTION
APPLICATION ON IA 70776/2019 FOR CLARIFICATION/DIRECTION ON IA
70780/2019 FOR impleading party ON IA 181918/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 181918/2019
IA No. 67845/2018 - CLARIFICATION/DIRECTION
IA No. 7355/2018 - CLARIFICATION/DIRECTION
IA No. 124195/2017 - CLARIFICATION/DIRECTION
IA No. 70780/2019 - CLARIFICATION/DIRECTION
IA No. 70776/2019 - INTERVENTION APPLICATION
IA No. 70682/2019 - INTERVENTION APPLICATION
IA No. 70627/2019 - INTERVENTION APPLICATION
IA No. 18166/2019 - INTERVENTION/IMPLEADMENT
IA No. 77894/2018 - INTERVENTION/IMPLEADMENT
IA No. 181918/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 1116/2017 (X)
((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party
ON IA 64164/2018 FOR INTERVENTION/IMPLEADMENT ON IA 64164/2018
FOR INTERVENTION APPLICATION ON IA 93273/2018 FOR INTERVENTION
APPLICATION ON IA 95140/2018 FOR impleading party ON IA 18171/2019
FOR INTERVENTION/IMPLEADMENT ON IA 18171/2019 FOR impleading party
ON IA 23174/2019 FOR INTERVENTION/IMPLEADMENT ON IA 23174/2019
FOR INTERVENTION APPLICATION ON IA 138330/2019
IA No. 95140/2018 - INTERVENTION APPLICATION
IA No. 93273/2018 - INTERVENTION APPLICATION

IA No. 138330/2019 - INTERVENTION APPLICATION
IA No. 23174/2019 - INTERVENTION/IMPLEADMENT
IA No. 18171/2019 - INTERVENTION/IMPLEADMENT
IA No. 64164/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 1144/2017 (X)
(IA FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 124701/2017
IA No. 124701/2017 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1156/2017 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR
CLARIFICATION/DIRECTION ON IA 36571/2018 FOR impleading party ON
IA 64349/2018 FOR INTERVENTION/IMPLEADMENT ON IA 64349/2018 FOR
impleading party ON IA 102536/2018 FOR INTERVENTION/IMPLEADMENT ON
IA 102536/2018 FOR impleading party ON IA 105239/2018 FOR
INTERVENTION/IMPLEADMENT ON IA 105239/2018 FOR MODIFICATION OF
COURT ORDER ON IA 126890/2018 FOR impleading party ON IA
145001/2018 FOR INTERVENTION/IMPLEADMENT ON IA 145001/2018 FOR
CLARIFICATION/DIRECTION ON IA 145019/2018 FOR impleading party ON
IA 159360/2018 FOR INTERVENTION/IMPLEADMENT ON IA 159360/2018 FOR
impleading party ON IA 34225/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 34225/2019 FOR impleading party ON IA 34231/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 34231/2019 FOR impleading party ON
IA 70181/2019 FOR INTERVENTION/IMPLEADMENT ON IA 70181/2019 FOR
impleading party ON IA 70189/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 70189/2019 FOR impleading party ON IA 152772/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 152772/2019
IA No. 36571/2018 - CLARIFICATION/DIRECTION
IA No. 145019/2018 - CLARIFICATION/DIRECTION
IA No. 152772/2019 - INTERVENTION/IMPLEADMENT
IA No. 105239/2018 - INTERVENTION/IMPLEADMENT
IA No. 70189/2019 - INTERVENTION/IMPLEADMENT
IA No. 102536/2018 - INTERVENTION/IMPLEADMENT
IA No. 70181/2019 - INTERVENTION/IMPLEADMENT
IA No. 64349/2018 - INTERVENTION/IMPLEADMENT
IA No. 34231/2019 - INTERVENTION/IMPLEADMENT
IA No. 34225/2019 - INTERVENTION/IMPLEADMENT
IA No. 159360/2018 - INTERVENTION/IMPLEADMENT
IA No. 145001/2018 - INTERVENTION/IMPLEADMENT
IA No. 126890/2018 - MODIFICATION OF COURT ORDER)

W.P.(C) No. 1206/2017 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 135678/2017 FOR impleading party ON IA
64361/2018
IA No. 135678/2017 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 64361/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 8/2018 (X)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 118548/2019
IA No. 118548/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1242/2017 (X)

W.P.(C) No. 58/2018 (X)

((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR
CLARIFICATION/DIRECTION ON IA 113352/2018 FOR
CLARIFICATION/DIRECTION ON IA 138706/2018 FOR impleading party ON
IA 159369/2018 FOR impleading party ON IA 34234/2019 FOR
impleading party ON IA 70203/2019
IA No. 138706/2018 - CLARIFICATION/DIRECTION
IA No. 113352/2018 - CLARIFICATION/DIRECTION
IA No. 70203/2019 - INTERVENTION/IMPLEADMENT
IA No. 34234/2019 - INTERVENTION/IMPLEADMENT
IA No. 159369/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 21/2018 (X)

((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR
CLARIFICATION/DIRECTION ON IA 152628/2018 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 35623/2019 FOR impleading party ON IA
50193/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 50202/2019
IA No. 50202/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 35623/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 152628/2018 - CLARIFICATION/DIRECTION
IA No. 50193/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 52/2018 (X)

((WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 25842/2018 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 96112/2018 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 125396/2018 FOR impleading party ON IA
156249/2018 FOR CLARIFICATION/DIRECTION ON IA 171492/2018 FOR
CLARIFICATION/DIRECTION ON IA 171497/2018 FOR
CLARIFICATION/DIRECTION ON IA 174512/2018 FOR impleading party ON
IA 183354/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 183355/2018
FOR impleading party ON IA 2024/2019 FOR CLARIFICATION/DIRECTION
ON IA 2048/2019 FOR impleading party ON IA 12715/2019 FOR
CLARIFICATION/DIRECTION ON IA 12716/2019 FOR impleading party ON
IA 34226/2019 FOR impleading party ON IA 70201/2019 FOR
impleading party ON IA 70209/2019 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 71057/2019 FOR impleading party ON IA
71065/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71069/2019 FOR
impleading party ON IA 71077/2019 FOR impleading party ON IA
71881/2019
IA No. 125396/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 71069/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 96112/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 25842/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 183355/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 71057/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 171492/2018 - CLARIFICATION/DIRECTION
IA No. 12716/2019 - CLARIFICATION/DIRECTION
IA No. 2048/2019 - CLARIFICATION/DIRECTION
IA No. 174512/2018 - CLARIFICATION/DIRECTION
IA No. 171497/2018 - CLARIFICATION/DIRECTION
IA No. 71881/2019 - INTERVENTION/IMPLEADMENT
IA No. 156249/2018 - INTERVENTION/IMPLEADMENT
IA No. 12715/2019 - INTERVENTION/IMPLEADMENT
IA No. 71077/2019 - INTERVENTION/IMPLEADMENT
IA No. 2024/2019 - INTERVENTION/IMPLEADMENT
IA No. 71065/2019 - INTERVENTION/IMPLEADMENT
IA No. 183354/2018 - INTERVENTION/IMPLEADMENT
IA No. 70209/2019 - INTERVENTION/IMPLEADMENT
IA No. 70201/2019 - INTERVENTION/IMPLEADMENT
IA No. 34226/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 91/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR
CLARIFICATION/DIRECTION ON IA 94876/2018 FOR impleading party ON
IA 153832/2018 FOR INTERVENTION/IMPLEADMENT ON IA 153832/2018 FOR
impleading party ON IA 156025/2018 FOR INTERVENTION/IMPLEADMENT ON
IA 156025/2018 FOR impleading party ON IA 159344/2018 FOR
INTERVENTION/IMPLEADMENT ON IA 159344/2018 FOR impleading party ON
IA 183565/2018 FOR INTERVENTION/IMPLEADMENT ON IA 183565/2018 FOR
APPROPRIATE ORDERS/DIRECTIONS ON IA 183569/2018 FOR impleading
party ON IA 34223/2019 FOR INTERVENTION/IMPLEADMENT ON IA
34223/2019 FOR impleading party ON IA 47139/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 47139/2019 FOR impleading party ON
IA 54905/2019 FOR INTERVENTION/IMPLEADMENT ON IA 54905/2019 FOR
impleading party ON IA 56147/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 56147/2019 FOR impleading party ON IA 56163/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 56163/2019 FOR impleading party ON
IA 56169/2019 FOR INTERVENTION/IMPLEADMENT ON IA 56169/2019 FOR
impleading party ON IA 58072/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 58072/2019 FOR impleading party ON IA 58080/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 58080/2019 FOR impleading party ON
IA 58087/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58087/2019 FOR
impleading party ON IA 58094/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 58094/2019 FOR impleading party ON IA 58117/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 58117/2019 FOR impleading party ON
IA 58125/2019 FOR INTERVENTION/IMPLEADMENT ON IA 58125/2019 FOR
impleading party ON IA 64688/2019 FOR INTERVENTION/IMPLEADMENT ON
IA 64688/2019 FOR impleading party ON IA 70228/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 70228/2019 FOR INTERVENTION
APPLICATION ON IA 73678/2019
IA No. 183569/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 94876/2018 - CLARIFICATION/DIRECTION

IA No. 73678/2019 - INTERVENTION APPLICATION
IA No. 183565/2018 - INTERVENTION/IMPLEADMENT
IA No. 58072/2019 - INTERVENTION/IMPLEADMENT
IA No. 159344/2018 - INTERVENTION/IMPLEADMENT
IA No. 56169/2019 - INTERVENTION/IMPLEADMENT
IA No. 70228/2019 - INTERVENTION/IMPLEADMENT
IA No. 156025/2018 - INTERVENTION/IMPLEADMENT
IA No. 56163/2019 - INTERVENTION/IMPLEADMENT
IA No. 64688/2019 - INTERVENTION/IMPLEADMENT
IA No. 153832/2018 - INTERVENTION/IMPLEADMENT
IA No. 56147/2019 - INTERVENTION/IMPLEADMENT
IA No. 58125/2019 - INTERVENTION/IMPLEADMENT
IA No. 54905/2019 - INTERVENTION/IMPLEADMENT
IA No. 58117/2019 - INTERVENTION/IMPLEADMENT
IA No. 47139/2019 - INTERVENTION/IMPLEADMENT
IA No. 58094/2019 - INTERVENTION/IMPLEADMENT
IA No. 34223/2019 - INTERVENTION/IMPLEADMENT
IA No. 58087/2019 - INTERVENTION/IMPLEADMENT
IA No. 58080/2019 - INTERVENTION/IMPLEADMENT
IA No. 75203/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 56/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party
ON IA 159391/2018 FOR impleading party ON IA 34222/2019 FOR
impleading party ON IA 70171/2019

IA No. 70171/2019 - INTERVENTION/IMPLEADMENT
IA No. 34222/2019 - INTERVENTION/IMPLEADMENT
IA No. 159391/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 57/2018 (X)

(FOR FOR CLARIFICATION/DIRECTION ON IA 64604/2018

IA No. 64604/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 74/2018 (X)

W.P.(C) No. 134/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, IA FOR PERMISSION TO
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 27092/2018 FOR
MODIFICATION ON IA 124712/2018 FOR CLARIFICATION/DIRECTION ON IA
130714/2018 FOR MODIFICATION OF COURT ORDER ON IA 139175/2018 FOR
CLARIFICATION/DIRECTION ON IA 6737/2019 FOR impleading party ON IA
47593/2019 FOR INTERVENTION/IMPLEADMENT ON IA 47593/2019 FOR
CLARIFICATION/DIRECTION ON IA 58078/2019 FOR impleading party ON
IA 134239/2019 FOR INTERVENTION/IMPLEADMENT ON IA 134239/2019 FOR
APPROPRIATE ORDERS/DIRECTIONS ON IA 134242/2019

IA No. 134242/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 6737/2019 - CLARIFICATION/DIRECTION
IA No. 130714/2018 - CLARIFICATION/DIRECTION
IA No. 58078/2019 - CLARIFICATION/DIRECTION

IA No. 134239/2019 - INTERVENTION/IMPLEADMENT
IA No. 47593/2019 - INTERVENTION/IMPLEADMENT
IA No. 124712/2018 - MODIFICATION
IA No. 139175/2018 - MODIFICATION OF COURT ORDER
IA No. 27092/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 131/2018 (X)
(IA FOR [APPLICATION FOR STAY/DIRECTIONS] ON IA 25109/2018 FOR
CLARIFICATION/DIRECTION ON IA 144548/2018
IA No. 25109/2018 - APPLICATION FOR STAY/DIRECTIONS
IA No. 144548/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 160/2018 (X)
(FOR FOR [PERM TO FILE SUBSEQUENT EVENTS ON RECORD] ON IA
56300/2018 FOR EXEMPTION FROM FILING O.T. ON IA 56301/2018 FOR
MODIFICATION ON IA 92782/2018 FOR CLARIFICATION/DIRECTION ON IA
146516/2018
IA No. 146516/2018 - CLARIFICATION/DIRECTION
IA No. 56301/2018 - EXEMPTION FROM FILING O.T.
IA No. 92782/2018 - MODIFICATION
IA No. 56300/2018 - PERM TO FILE SUBSEQUENT EVENTS ON RECORD)

W.P.(C) No. 164/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party
ON IA 54777/2018 FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON
IA 54779/2018 FOR impleading party ON IA 69072/2018 FOR
impleading party ON IA 112937/2018
IA No. 112937/2018 - INTERVENTION/IMPLEADMENT
IA No. 69072/2018 - INTERVENTION/IMPLEADMENT
IA No. 54777/2018 - INTERVENTION/IMPLEADMENT
IA No. 54779/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 182/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party
ON IA 68025/2018 FOR INTERVENTION/IMPLEADMENT ON IA 68025/2018
FOR CLARIFICATION/DIRECTION ON IA 68027/2018 FOR impleading party
ON IA 67618/2019 FOR INTERVENTION/IMPLEADMENT ON IA 67618/2019
FOR CLARIFICATION/DIRECTION ON IA 67627/2019
IA No. 67627/2019 - CLARIFICATION/DIRECTION
IA No. 68027/2018 - CLARIFICATION/DIRECTION
IA No. 67618/2019 - INTERVENTION/IMPLEADMENT
IA No. 68025/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 199/2018 (X)

W.P.(C) No. 226/2018 (X)

W.P.(C) No. 245/2018 (X)

(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR FOR INTERVENTION APPLICATION ON IA 89595/2018 FOR CLARIFICATION/DIRECTION ON IA 89596/2018 FOR impleading party ON IA 130699/2018 FOR INTERVENTION/IMPLEADMENT ON IA 130699/2018 FOR CLARIFICATION/DIRECTION ON IA 130704/2018 FOR impleading party ON IA 25011/2019 FOR INTERVENTION/IMPLEADMENT ON IA 25011/2019 IA No. 130704/2018 - CLARIFICATION/DIRECTION IA No. 89596/2018 - CLARIFICATION/DIRECTION IA No. 89595/2018 - INTERVENTION APPLICATION IA No. 25011/2019 - INTERVENTION/IMPLEADMENT IA No. 130699/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 281/2018 (X)
(IA FOR STAY APPLICATION ON IA 48296/2018
IA No. 48296/2018 - STAY APPLICATION)

W.P.(C) No. 306/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR EXEMPTION FROM FILING O.T. ON IA 51120/2018 FOR CLARIFICATION/DIRECTION ON IA 110349/2018 FOR CLARIFICATION/DIRECTION ON IA 174316/2018 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 13338/2019 FOR impleading party ON IA 71089/2019 FOR INTERVENTION/IMPLEADMENT ON IA 71089/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 71092/2019 FOR impleading party ON IA 126110/2019 FOR INTERVENTION/IMPLEADMENT ON IA 126110/2019 FOR impleading party ON IA 154477/2019 FOR INTERVENTION/IMPLEADMENT ON IA 154477/2019 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 154481/2019 IA No. 13338/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 154481/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 71092/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 174316/2018 - CLARIFICATION/DIRECTION IA No. 110349/2018 - CLARIFICATION/DIRECTION IA No. 51120/2018 - EXEMPTION FROM FILING O.T. IA No. 71089/2019 - INTERVENTION/IMPLEADMENT IA No. 154477/2019 - INTERVENTION/IMPLEADMENT IA No. 126110/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 298/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR INTERVENTION/IMPLEADMENT ON IA 70197/2019
IA No. 70197/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 246/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party ON IA 64608/2018 FOR INTERVENTION/IMPLEADMENT ON IA 64608/2018 FOR impleading party ON IA 128936/2018 FOR INTERVENTION/IMPLEADMENT ON IA 128936/2018 FOR impleading party ON IA 52940/2019 FOR INTERVENTION/IMPLEADMENT ON IA 52940/2019
IA No. 52940/2019 - INTERVENTION/IMPLEADMENT)

IA No. 128936/2018 - INTERVENTION/IMPLEADMENT
IA No. 64608/2018 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 267/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party
ON IA 88092/2018 FOR INTERVENTION/IMPLEADMENT ON IA 88092/2018
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 88108/2018 FOR PERMISSION
TO APPEAR AND ARGUE IN PERSON ON IA 91055/2018 FOR impleading
party ON IA 112924/2018 FOR INTERVENTION/IMPLEADMENT ON IA
112924/2018 FOR impleading party ON IA 8035/2019 FOR
INTERVENTION/IMPLEADMENT ON IA 8035/2019 FOR impleading party ON
IA 117759/2019 FOR INTERVENTION/IMPLEADMENT ON IA 117759/2019 FOR
APPROPRIATE ORDERS/DIRECTIONS ON IA 117762/2019
IA No. 88108/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 117762/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 8035/2019 - INTERVENTION/IMPLEADMENT
IA No. 112924/2018 - INTERVENTION/IMPLEADMENT
IA No. 88092/2018 - INTERVENTION/IMPLEADMENT
IA No. 117759/2019 - INTERVENTION/IMPLEADMENT
IA No. 91055/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No. 288/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR impleading party
ON IA 72685/2018 FOR INTERVENTION/IMPLEADMENT ON IA 72685/2018
FOR CLARIFICATION/DIRECTION ON IA 72686/2018 FOR impleading party
ON IA 73759/2018 FOR INTERVENTION/IMPLEADMENT ON IA 73759/2018
FOR INTERVENTION APPLICATION ON IA 119574/2018 FOR impleading
party ON IA 5585/2019 FOR INTERVENTION/IMPLEADMENT ON IA 5585/2019
FOR CLARIFICATION/DIRECTION ON IA 5615/2019 FOR impleading party
ON IA 13161/2019 FOR INTERVENTION/IMPLEADMENT ON IA 13161/2019
FOR CLARIFICATION/DIRECTION ON IA 13163/2019 FOR impleading party
ON IA 22094/2019 FOR INTERVENTION/IMPLEADMENT ON IA 22094/2019
FOR impleading party ON IA 39338/2019 FOR INTERVENTION/IMPLEADMENT
ON IA 39338/2019 FOR INTERVENTION APPLICATION ON IA 69145/2019
FOR CLARIFICATION/DIRECTION ON IA 69146/2019 FOR
CLARIFICATION/DIRECTION ON IA 152298/2019
IA No. 152298/2019 - CLARIFICATION/DIRECTION
IA No. 69146/2019 - CLARIFICATION/DIRECTION
IA No. 72686/2018 - CLARIFICATION/DIRECTION
IA No. 13163/2019 - CLARIFICATION/DIRECTION
IA No. 5615/2019 - CLARIFICATION/DIRECTION
IA No. 119574/2018 - INTERVENTION APPLICATION
IA No. 69145/2019 - INTERVENTION APPLICATION
IA No. 5585/2019 - INTERVENTION/IMPLEADMENT
IA No. 73759/2018 - INTERVENTION/IMPLEADMENT
IA No. 39338/2019 - INTERVENTION/IMPLEADMENT
IA No. 72685/2018 - INTERVENTION/IMPLEADMENT
IA No. 22094/2019 - INTERVENTION/IMPLEADMENT
IA No. 13161/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 460/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR INTERVENTION APPLICATION ON IA 73572/2019 FOR INTERVENTION APPLICATION ON IA 73588/2019 FOR INTERVENTION APPLICATION ON IA 73659/2019 IA No. 73659/2019 - INTERVENTION APPLICATION IA No. 73588/2019 - INTERVENTION APPLICATION IA No. 73572/2019 - INTERVENTION APPLICATION)

W.P.(C) No. 353/2018 (X)
(FOR FOR STAY APPLICATION ON IA 57585/2018 IA No. 57585/2018 - STAY APPLICATION)

W.P.(C) No. 378/2018 (X)
(IA No. 108147/2019 - CLARIFICATION/DIRECTION)

W.P.(C) No. 742/2018 (X)
(IA No. 70367/2019 - CLARIFICATION/DIRECTION)

W.P.(C) No. 829/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, HEARD FOR GRANT OF INTERIM RELIEF ON IA 95096/2018 FOR impleading party ON IA 96559/2018 FOR INTERVENTION/IMPLEADMENT ON IA 96559/2018 FOR impleading party ON IA 105207/2018 FOR INTERVENTION/IMPLEADMENT ON IA 105207/2018 FOR impleading party ON IA 133899/2018 FOR INTERVENTION/IMPLEADMENT ON IA 133899/2018 FOR impleading party ON IA 133904/2018 FOR INTERVENTION/IMPLEADMENT ON IA 133904/2018 FOR impleading party ON IA 150545/2018 FOR INTERVENTION/IMPLEADMENT ON IA 150545/2018 FOR impleading party ON IA 10107/2019 FOR INTERVENTION/IMPLEADMENT ON IA 10107/2019 FOR impleading party ON IA 28747/2019 FOR INTERVENTION/IMPLEADMENT ON IA 28747/2019 FOR impleading party ON IA 86981/2019 FOR INTERVENTION/IMPLEADMENT ON IA 86981/2019 FOR impleading party ON IA 86986/2019 FOR INTERVENTION/IMPLEADMENT ON IA 86986/2019 IA No. 95096/2018 - GRANT OF INTERIM RELIEF IA No. 133904/2018 - INTERVENTION/IMPLEADMENT IA No. 133899/2018 - INTERVENTION/IMPLEADMENT IA No. 105207/2018 - INTERVENTION/IMPLEADMENT IA No. 96559/2018 - INTERVENTION/IMPLEADMENT IA No. 86986/2019 - INTERVENTION/IMPLEADMENT IA No. 86981/2019 - INTERVENTION/IMPLEADMENT IA No. 28747/2019 - INTERVENTION/IMPLEADMENT IA No. 10107/2019 - INTERVENTION/IMPLEADMENT IA No. 150545/2018 - INTERVENTION/IMPLEADMENT)

SMC(Cr1) No. 4/2018 (XVII)

W.P.(C) No. 1397/2018 (X)
(WITH APPLN(S) FOR IMPLEADMENT/INTERVENTION, FOR EXEMPTION FROM

FILING O.T. ON IA 168712/2018 FOR impleading party ON IA 19534/2020 FOR INTERVENTION/IMPLEADMENT ON IA 19534/2020 IA No. 168712/2018 - EXEMPTION FROM FILING O.T. IA No. 19534/2020 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 502/2019 (X)
(FOR FOR STAY APPLICATION ON IA 63194/2019
IA No. 63194/2019 - STAY APPLICATION)

Diary No(s). 36392/2019 (X)
(FOR INITIATING CONTEMPT PROCEEDINGS ON IA 155351/2019
IA No. 155351/2019 - INITIATING CONTEMPT PROCEEDINGS)

Date : 22-05-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

Receiver Mr. R. Venkataramani, Sr. Adv.

Counsel for parties

Mr. Vikramajit Banerjee, ASG
Mr. Sanjay Jain, ASG
Ms. V. Mohana, Sr. Adv.
Mr. Vikrant Yadav, Adv.
Mr. Mukul Singh, Adv.
Mr. Vibhu Shanker Mishra, Adv.
Mr. R.R. Rajesh, Adv.
Mr. Raj Bahadur Yadav, Adv.

Mr. Sidhartha Dave, Sr. Adv.
Mr. Gudipati G. Kashyap, Adv.
Ms. T. Archana, AOR
Ms. Apoorva Pandey, Adv.

Mr. Sunil Gupta, Sr. Adv.
Mr. Ravindra Kumar, AOR

Mr. Parag Tripathi, Sr. Adv.
Mr. Joy Basu, Sr. Adv.
Mr. Kanak Bose, Adv.
Mr. Varun Sarin, Adv.
Mr. Ashok Mathur, AOR

Mr. Anoop G. Choudhari, Sr. Adv.
Mr. Sanjai Kumar Pathak, AOR
Ms. Shashi Pathak, Adv.
Mr. Arvind Kumar Tripathi, Adv.

Mr. Janender Kumar Chumbak, Adv.
Ms. Amita Singh Kalkal, AOR

Mr. Ketan Gaur, Adv.
Mr. Ayush Mitruka, Adv.
Mr. Satyendra Mani Tripathi, Adv.
Mr. Saif Ali, Adv.
Mr. Jasmeet Singh, Adv.

Mr. Purvish Jitendra Malkan, AOR

Mr. Atul Sharma, Adv.
Mr. Kamal Gupta, Adv.
Mr. Aditya Vashisth, Adv.
Mr. Abhishek Agarwal, AOR

Mr. Niraj Gupta, AOR
Mr. Md. Fuzail Khan, Adv.

Mr. M.L. Lahoty, Adv.
Mr. Anchit Sripat, Adv.
Mr. Himanshu Shekhar, AOR

Mr. Anil Kumar Mishra-I, AOR
Mr. Aditya Jain, Adv.

Mr. Rameshwar Prasad Goyal, AOR

Mr. Ashok Kumar Singh, AOR

Mr. Binay Kumar Das, AOR

Ms. Jasmine Damkewala, AOR

Mr. Niraj Gupta, AOR

Mr. Prithvi Pal, AOR

Ms. Sangeeta Singh, Adv.
Mr. Prakash Ranjan Nayak, AOR

Mr. Shovan Mishra, AOR

Mr. Vivek Narayan Sharma, AOR

**Dr. Alok K. Sharma, Adv.
Mr. Naresh Kumar, AOR**

Mr. Shishir Pinaki, AOR

Ms. Sayaree Basu Mallik, AOR

Ms. Pallavi Pratap, AOR

**Mr. Raj Kamal, AOR
Mr. Makeen Pradhan, Adv.
Mr. D.K. Sharma, Adv.
Mr. Aseem Atwal, Adv.
Mr. Kartavya Batra, Adv.**

Mr. Kumar Mihir, AOR

Mr. Sukant Vikram, AOR

Mr. Amit Pawan, AOR

Mr. Kailash Prashad Pandey, AOR

Mr. Manish Kumar Saran, AOR

Mr. Abdul Azeem Kalebudde, AOR

Ms. Anubha Agrawal, AOR

**Ms. Misha Rohatgi, Adv.
Mr. Rajiv Virmani, Adv.
Ms. Devyanshi Singh, Adv.
Ms. Shivani Kher, Adv.**

Mr. A. P. Mohanty, AOR

Mr. Shadan Farasat, AOR

Mr. G. Balaji, AOR

Mr. Gopal Jha, AOR

**Ms. E.R. Sumathy, AOR
Ms. Savita Aggarwal, Adv.**

Mr. Aniruddha P. Mayee, AOR

Mr. Mohammed Sadique T.A., AOR

Mr. Abraham C Mathew, Adv.

Mr. Bishwajit Dubey, Adv.

Ms. Srideepa Bhattacharyya, Adv.

Mr. Sumit Attri, Adv.

For M/s. Cyril Amarchand Mangaldas

Mr. Akhilesh Kumar Pandey, AOR

Ms. Rakhi Ray, AOR

Mr. Dharmendra Kumar Sinha, AOR

M/s. ACM Legal, AOR

Mr. Badri Prasad Singh, AOR

Mr. Manoj Singh, Adv.

Ms. Pavni Poddar, Adv.

Mr. Gaurav Goel, AOR

Ms. Garima Prashad, AOR

Mr. Abhitosh Pratap Singh, Adv.

Mr. Balaji Srinivasan, AOR

Mr. Rajesh Kumar Gupta, AOR

Mr. Mukesh Kumar Maroria, AOR

Mr. Ashok Kumar Singh, AOR

Ms. Pragya Singh, Adv.

Mr. Chirojit Mukherjee, Adv.

Mr. Shantwanu Singh, Adv.

Mr. M. T. George, AOR

Mrs. Johns George, Adv.

Applicant-in-person

Mr. Rohit Amit Sthalekar, AOR

Mr. Abhimanue Shrestha, AOR

Mrs. Kirti Renu Mishra, AOR

Mr. E. C. Vidya Sagar, AOR

Ms. Sujata Kurdukar, AOR

M/s. Kings And Alliance LLP, AOR

M/s. Dharmaprabhas Law Associates, AOR

Ms. Chandan Ramamurthi, AOR

Mr. Sumit Sinha, AOR

Mr. D.S. Chauhan, AOR

Mr. K. Paari Vendhan, AOR

Mr. S.S. Shroff, AOR

Mr. Pallavi Shroff, Adv.

Mr. Rishi Matoliya, AOR

Mr. Sanchit Garga, AOR

Mr. Karunakar Mahalik, AOR

Mr. Divyakant Lahoti, AOR

Mr. Parikshit Ahuja, Adv.

Ms. Praveena Bisht, Adv.

Ms. Vindhya Mehra, Adv.

Ms. Madhur Jhavar, Adv.

Mr. Kartik Lahoti, Adv.

Mr. Mishra Saurabh, AOR

Mr. Christopher D'souza, AOR

Mr. Kedar Nath Tripathy, AOR

Mr. Arvind Gupta, AOR

Mr. Malay Swapnil, Adv.

Mr. Piyush Sharma, Adv.

Mr. Anil Kumar Sahu, Adv.

Mr. Prakash Gautam, Adv.

Ms. Meera Mathew, Adv.

Mr. Rajesh Mahale, AOR

Mr. Braj Kishore Mishra, AOR

Mr. Harish Pandey, AOR

Mr. Prakash Ranjan Nayak, AOR

Mrs. Mona K. Rajvanshi, AOR
Mr. Arunab Tewari, Adv.

Mrs. Anil Katiyar, AOR

Ms. Hima Lawrence, AOR
Mr. Vikram Hegde, Adv.
Mr. Anurag Rana, Adv.

Mr. B. Krishna Prasad, AOR

Ms. Richa Kapoor, AOR
Mr. Kunal Anand, Adv.

Mr. Kabir Dixit, AOR

Mr. Ranjan Kumar Pandey, AOR
Mr. Sandeep Bisht, Adv.

Mr. Shubham Bhalla, AOR

Mr. Ejaz Maqbool, AOR

Shri. Gaichangpou Gangmei, AOR

Mr. Prashant Kumar, Adv.
Mr. Aniruddha Singh, Adv.
Ms. Charu Ambwani, AOR

Ms. Kamakshi S. Mehrlwal, AOR

Mr. S. R. Setia, AOR

Mr. Sibor Sankar Mishra, AOR

Mr. Sanand Ramakrishnan, AOR

Mr. Somanatha Padhan, AOR

Mr. Smarhar Singh, AOR

Mrs. Swarupama Chaturvedi, AOR

Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.

Mr. Binay Kumar Das, AOR

Ms. Rajkumari Banju, AOR

Mrs. Gargi Khanna, AOR

Mr. Sanjoy Kumar Ghosh, Adv.

Mrs. Rupali Samanta Ghosh, AOR

Mr. Praveen Jain, AOR

Mr. Neeraj Shekhar, AOR

Mr. Gautam Das, AOR

Mr. C.M. Gopal, Adv.

Mr. Sunil Sethi, Adv.

Ms. Vandana Miglani Bebartta, Adv.

Mr. Lalit Rana, Adv.

Mr. Sabyasachi Das, Adv.

Mr. B. K. Satija, AOR

Ms. Veera Kaul Singh, AOR

Mrs. Lalita Kaushik, AOR

Mr. Abhinav Shrivastava, AOR

Mr. Karan Chaddha, Adv.

Ms. Sonam Gupta, AOR

Mr. Sanjeev Singh, Adv.

Mr. Sudhansu Palo, AOR

Mr. Mohd. Moonis Abbasi, Adv.

Mr. Shakil Ahmed Syed, AOR

Mr. Pradeep Misra, AOR

Ms. Prerna Mehta, AOR

Mr. Kumar Dushyant Singh, AOR

Ms. Dharitry Phookan, AOR

Mr. Abhay Pratap Singh, Adv.

Mr. Shree Pal Singh, AOR

Mr. Ajit Sharma, AOR

Ms. Arti Singh, AOR
Mr. Akashdeep Singh Roda, Adv.

Mr. Nikhil Jain, Adv.

Mr. Anil K. Chopra, AOR

Mr. Roopansh Purohit, AOR

Mr. Abhigya, AOR
Ms. Sunita Yadav, Adv.
Ms. Anamika Kushwaha, Adv.
Ms. Nandita Rao, Adv.

Ms. Sakshi Banga, Adv.
Ms. Gauri Neo Rampal, AOR

Mr. Kaushal Yadav, AOR

Mr. Soumitra Ghose Chowdhury, Adv.
Mr. Abhijit Sengupta, AOR

Mr. Dheeraj Nair, AOR

Mr. Sanjay Kumar Visen, AOR

Mr. Gaurav Srivastava, AOR

Mr. Rabin Majumder, AOR
Ms. Mousumi Roy, Adv.
Ms. Akansha Srivastava, Adv.

M/s. D.S.K. Legal, AOR

Mr. S.K. Verma, AOR

Mr. Annam D. N. Rao, AOR

Mr. Malak Manish Bhatt, AOR

Atishi Dipankar, AOR

Mr. Abdul Azeem Kalebudde, AOR

Mr. Ritesh Agrawal, AOR

Ms. Suruchii Aggarwal, AOR

Mr. Vinod Kumar, Adv.

Mr. Satyajeet Kumar, AOR

Mr. Tahir Ashraf Siddiqui, AOR

Mr. Vishnu Sharma, AOR

Mr. Sarvam Ritam Khare, AOR

Mr. Talha Abdul Rahman, AOR

Mr. Pawan Bhushan, Adv.

Mr. Arpit Rai, Adv.

Mr. Aviral Kashyap, AOR

Mr. Prem Prakash, AOR

Dr. M.V. Chandra, Adv.

Ms. Mridula Ray Bharadwaj, AOR

Mr. Sahil Sethi, Adv.

Mr. Shivam Sharma, Adv.

Ms. Astha Sharma, AOR

Ms. Anindita Pujari, AOR

Mr. Rakesh Kumar-I, AOR

Ms. Tatini Basu, AOR

Mr. Arun Mohan, Adv.

Mr. Himanshu Shekhar, AOR

Mr. Arvind Kumar, AOR

Mr. Somesh Chandra Jha, AOR

Mr. Chandra Prakash, AOR

Mr. Aditya, Adv.

Mr. Mushtaq Ahmad, AOR

Mr. Rohit Kumar Singh, AOR

Mr. Shubham Gawande, Adv.

Mr. Ashwani Bhardwaj, AOR

Mr. Ram Lal Roy, AOR

Mr. Rameshwar Prasad Goyal, AOR

Mr. Brijesh Kumar Tamber, AOR
Dr. Nafis A. Siddiqui, AOR
Ms. Bharti Tyagi, AOR
Mr. Shree Pal Singh, AOR
Ms. Manju Jetley, AOR
Mr. Mrigank Prabhakar, Adv.
Mr. Manoj Saxena, Adv.
Mr. Nitish Massey, AOR
Mr. T. Mahipal, AOR
Mr. Naveen Kumar, AOR
Ms. Nattasha Garg, Adv.
Ms. Shobha Gupta, AOR
Mr. Sanjay Kumar Dubey, AOR
Mr. Aditya Sharma, Adv.
Mr. Sanjay Kapur, AOR
Ms. Megha Karnwal, Adv.
Mr. Aakarshan Aditya, AOR
Mr. Siddharth, AOR
Ms. Rashmi Singh, AOR
Mr. Dhananjay Garg, AOR
Ms. Anannya Ghosh, AOR
Mr. Varinder Kumar Sharma, AOR
Mr. Chandan Kumar, AOR
Mr. Pawanshree Agrawal, AOR
Mr. R. D. Upadhyay, AOR
M/s. V. Maheshwari & Co., AOR

Mr. Somiran Sharma, AOR
Ms. Priyanka Das, Adv.

Ms. Shalu Sharma, AOR

Mr. Sureshan P., AOR

Mr. Tejaswi Kumar Pradhan, AOR

Mr. Siddhartha Jha, AOR

Mr. Shekhar Kumar, AOR

Mr. P.B.A. Srinivasan, Adv.

Mr. Parth D. Tandon, Adv.

Mr. Aman Gupta, AOR

Mr. Ashwarya Sinha, AOR

Mr. Udit Singh, AOR

Mr. Raj Kamal, AOR

Mr. Prakash Kumar Singh, AOR

Mr. Mohit D. Ram, AOR

Mr. M. M. Kashyap, AOR

Mr. Nikilesh Ramachandran, AOR

Mr. Balraj Dewan, AOR

Mr. Kaushik Choudhury, AOR

Mr. Avneesh Arputham, AOR

Ms. Anuradha Arputham, Adv.

Mr. Sudhir Naagar, AOR

Mr. Satish Pandey, AOR

Mr. O.P. Gaggar, AOR

Mr. Aditya Gaggar, Adv.

Ms. Anisha Upadhyay, AOR

Mr. Pawan Upadhyay, Adv.

Mr. Nishant Kumar, Adv.

Ms. Praveena Gautam, AOR
Mr. Deepak Tyagi, Adv.
Mr. Pawan Shukla, Adv.

Mr. Anoop Prakash Awasthi, AOR

Mr. Raj Singh Rana, AOR

Mr. Gaurav, AOR

Ms. Indra Sawhney, AOR

Mr. Ambhoj Kumar Sinha, AOR

Mr. Aneesh Mittal, AOR

Mr. Joby P. Varghese, AOR

Ms. Vandana Sehgal, AOR

Ms. Pallavi Pratap, AOR

Mr. Ravindra Sadanand Chingale, AOR

Mr. Vipin Kumar Jai, AOR

Mr. Syed Mehdi Imam, AOR

Mr. Sunny Choudhary, AOR

Mr. Fuzail Ahmad Ayyubi, AOR

Ms. Deepali Dwivedi, Adv.

Mr. Prithvi Pal, AOR

Mr. Prakash Ranjan Nayak, AOR

Mr. Shovan Mishra, AOR

Mr. Vivek Narayan Sharma, AOR

Mr. Shishir Pinaki, AOR

Mr. Sukant Vikram, AOR

Mr. Amit Pawan, AOR

Mr. Kailash Prashad Pandey, AOR

Mr. Himanshu Shekhar, AOR

M/S. Dharmaprabhas Law Associates, AOR

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Mr. G. Balaji, AOR

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Mr. Rameshwar Prasad Goyal, AOR
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Mr. Balaji Srinivasan, AOR

Mr. Rajesh Kumar Gupta, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. Ambhoj Kumar Sinha, AOR
Mr. Udit Singh, AOR
Mr. Arvind Gupta, AOR
Mr. Rajesh Mahale, AOR
Mr. Anil Kumar Mishra-i, AOR
Mr. Aneesh Mittal, AOR
Mr. Siddhartha Jha, AOR

Mr. Somanatha Padhan, AOR

Mr. Ashok Kumar Singh, AOR

Mr. Kabir Dixit, AOR

Mr. Abhimanue Shrestha, AOR

Mr. Nikilesh Ramachandran, AOR
Shri. Gaichangpou Gangmei, AOR
Ms. Charu Ambwani, AOR
Ms. Charu Mathur, AOR

M/S. Kings And Alliance Llp , AOR
M/S. Dharmaprabhas Law Associates, AOR
Mr. Fuzail Ahmad Ayyubi, AOR
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Mrs. Anil Katiyar, AOR
Mr. Rishi Matoliya, AOR
Mr. Sanchit Garga, AOR

Mr. Binay Kumar Das, AOR
Ms. Amita Singh Kalkal, AOR
Mr. Mishra Saurabh, AOR
Mrs. Kirti Renu Mishra, AOR

Mr. Neeraj Shekhar, AOR
Ms. Kamakshi S. Mehlwal, AOR
Mr. Braj Kishore Mishra, AOR
Mr. Harish Pandey, AOR
Mr. Umesh Kumar Khaitan, AOR

Mrs. Lalita Kaushik, AOR
Gaurav, AOR
Mr. Smarhar Singh, AOR
Ms. Hima Lawrence, AOR
Mr. B. Krishna Prasad, AOR
Mr. Karunakar Mahalik, AOR
Mr. E. C. Vidya Sagar, AOR
Mr. Pradeep Misra, AOR
Ms. Rajkumari Banju, AOR

Mr. Christopher Dsouza, AOR
Ms. Chandan Ramamurthi, AOR
Ms. Arti Singh, AOR
Mr. Anil K. Chopra, AOR
Mr. Gautam Das, AOR
Mr. S. R. Setia, AOR
Ms. Anubha Agrawal, AOR
Mr. Sunny Choudhary, AOR

Mr. Sukant Vikram, AOR

Ms. Sonam Gupta, AOR
Mr. Anurag Tandon, Adv.

Mrs. Swarupama Chaturvedi, AOR
Mr. Kedar Nath Tripathy, AOR

Ms. Prerna Mehta, AOR
Mr. Shubham Bhalla, AOR
Mr. Prakash Ranjan Nayak, AOR

Mr. Arun K. Sinha, AOR
Mr. Abdul Azeem Kalebudde, AOR
Mr. Roopansh Purohit, AOR
Mr. B. K. Satija, AOR

Mr. Arup Banerjee, AOR

Mr. Pramod Dayal, AOR
Mr. Nikunj Dayal, Adv.

Mr. Vishnu Sharma, AOR

Mr. Dheeraj Nair, AOR
Ms. Dharitry Phookan, AOR
Ms. Mayuri Raghuvanshi, AOR
Mr. Ejaz Maqbool, AOR
Ms. Mridula Ray Bharadwaj, AOR
Mr. S. K. Verma, AOR

Mr. Kumar Dushyant Singh, AOR
Mr. Rohit Sharma, Adv.

Mr. Sanand Ramakrishnan, AOR
Mr. Himanshu Shekhar, AOR
Mr. Sanjay Kumar Dubey, AOR
Mr. Ritesh Agrawal, AOR
Abhigya, AOR
Mr. Syed Mehdi Imam, AOR
Mr. Ram Lal Roy, AOR

Mr. Annam D. N. Rao, AOR
Mr. Shakil Ahmed Syed, AOR

Ms. Bharti Tyagi, AOR

Mr. Shree Pal Singh, AOR
Ms. Veera Kaul Singh, AOR
Ms. Shobha Gupta, AOR
Ms. Shalu Sharma, AOR
Mr. Somesh Chandra Jha, AOR
Ms. Suruchii Aggarwal, AOR
Mr. Satyajeet Kumar, AOR
Mr. Anis Ahmed Khan, AOR
Mr. Rameshwar Prasad Goyal, AOR

Mr. Sibbo Sankar Mishra, AOR

Mr. Ajit Sharma, AOR

Ms. Anindita Pujari, AOR
Mr. Rakesh Kumar-i, AOR
Mr. Kaushal Yadav, AOR
Mr. Somiran Sharma, AOR
Mr. Kaushik Choudhury, AOR
Mr. Aakarshan Aditya, AOR
Mr. Mushtaq Ahmad, AOR
Mr. Rohit Kumar Singh, AOR
Mr. Ashok Mathur, AOR
Mr. Malak Manish Bhatt, AOR
Mr. Dhananjay Garg, AOR
Mr. Brijesh Kumar Tamber, AOR

Mr. Prem Prakash, AOR
Atishi Dipankar, AOR
Mr. Raj Kamal, AOR
Mr. Pawanshree Agrawal, AOR
Ms. Manju Jetley, AOR
Mr. T. Mahipal, AOR
Mr. Tahir Ashraf Siddiqui, AOR
Mr. Balraj Dewan, AOR
Ms. Vandana Sehgal, AOR
Mr. Sureshan P., AOR

Mr. Vipin Kumar Jai, AOR
Ms. Anisha Upadhyay, AOR

Mr. Aman Gupta, AOR
Ms. Anannya Ghosh, AOR
M/S. V. Maheshwari & Co., AOR
Dr. Nafis A. Siddiqui, AOR

Mr. Raj Singh Rana, AOR
Mr. Prakash Kumar Singh, AOR
Mr. Mohit D. Ram, AOR

Mr. K. Paari Vendhan, AOR

Mr. Tejaswi Kumar Pradhan, AOR

Applicant-in-person

Mr. Ashwarya Sinha, AOR

Mr. Varinder Kumar Sharma, AOR
Mr. Naveen Kumar, AOR
Ms. Sujata Kurdukar, AOR
Mr. M. M. Kashyap, AOR
Ms. Rashmi Singh, AOR
Mr. Sumit Sinha, AOR

Ms. Pallavi Pratap, AOR
Mr. Sudhir Naagar, AOR
Mr. Satish Pandey, AOR
Mr. Chandan Kumar, AOR
Mr. Anoop Prakash Awasthi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Various aspects have been pointed out by the learned Receiver. It was pointed out that GST should be waived by the Government of India considering the dispute in the matter, alternatively it was submitted that GST dues may be kept in abeyance.

It was also pointed out by the learned Receiver that they had a meeting with the concerned Secretary. Mr. Vikramajit Banerjee, learned Additional Solicitor General of India, to obtain instructions as to release of an amount of Rs.500 Crores by way of

loan under the scheme of the Government of India to revive such projects so that work may start and then on completion the money is generated and repaid. He has prayed for some time to obtain instructions with respect to waiver of GST as well as with respect to releasing the loan. We grant opportunity to obtain the instructions, as earlier also we have given time to Mr. Vikramajit Banerjee, learned Additional Solicitor General of India to obtain instructions with respect to the aspect of funding.

It was also pointed out by the learned Receiver that sale of FAR may be directed so as to fetch the amount for the purpose of construction.

Mr. Sunil Gupta, learned senior counsel appearing on behalf of Noida/Greater Noida Authority, has prayed for time to obtain instructions from Noida/Greater Noida Authority in this regard. We give him time to do the needful.

It has also been pointed out that the buyers should know the existing dues of the Noida/Greater Noida Authorities and for that purpose we have put to Mr. Sunil Gupta, learned senior counsel, to obtain instructions as to how much should be the interest component as to the outstanding lease premium the defaulted amount as ultimately the liability is to be passed on to the home buyers and the money is to be realised from the home buyers accordingly the valuation was worked out by the erstwhile builders. Let him obtain instructions in respect of the rate of interest to be charged and the compounding to be made. Considering the rate of

interest which has gone down in the present situation, an imbroglio has been created by divergence of funds and the findings recorded as to conduct of the Noida/Greater Noida Authority. They have to act in reasonable manner.

We have heard the learned counsel appearing for NBCC also. They have floated the tenders and for some of the projects, they have completed the work.

Let MSTC also inform the steps taken by them so far. Let Mr. Vikramajit Banerjee, learned ASG, obtain instructions with respect to the present stage of the sale of the property by MSTC.

It was also pointed out by Mr. Sanjay Jain, learned ASG appearing for the Enforcement Directorate that in the criminal investigation made against J.P. Morgan, they have *prima facie* found the proceeds to the extent of Rs. 187 Crores and for that, they have to proceed against J.P. Morgan and its Directors and as such, attachment is required to be made to aforesaid extent. We lift the

embargo created vide order dated 2nd December, 2019 not to attach the property of J.P. Morgan and its Directors. We permit the Enforcement Directorate to attach the Bank Accounts of J. P. Morgan as well as any other property belonging to J.P. Morgan and its Directors to the extent required.

With respect to the banks also and with respect to proposal by the Receiver, we have requested Mr. Vikramajit Banerjee, learned ASG, since he is appearing for SBI CAP as well as he takes notice

on our request to obtain instructions from RBI to give relaxation in norms for financing of the projects and to release the loan amount to the home buyers, in the peculiar factual situation of the case.

It was pointed out by the learned Receiver that UCO Bank is considering the proposal for financing of the unsold inventory part. Considering urgency, let them consider and take a decision within 15 days in consultation with the learned Receiver.

A note has been submitted by Mr. M.L.Lahoty, learned counsel, with respect to sale of certain properties in Eden Park and Castle completed by NBCC. Let the learned Receiver respond to the Note submitted by Mr. Lahoty on the next date of hearing and to point out whether their flats already stand allotted.

We direct the DRT to transmit the rent which they have received from property that has been attached to the Amrapali Account (being A/c No. 02070210002834) maintained by the Registry of this Court.

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List on Wednesday, the 27 of May, 2020.

Let the matter of Surekha Family as well as I.A.Nos. 141062 of 2019 and 155624 of 2019 be also listed on the next date of hearing.

Let all other pending interlocutory application(s) be also listed on the next date of hearing.

(JAYANT KUMAR ARORA)
COURT MASTER

(NARENDRA PRASAD)
A.R. -CUM-P.S.

(JAGDISH CHANDER)
ASSISTANT REGISTRAR